

Annexure-6

Name of the corporate debtor: LION Buildcon Private Limited;

Date of commencement of CIRP : 03-July-2024;

List of creditors as on: 20-July-2024

List of operational creditors (Employees)

(Amount in ₹)

| Sl. No. | Name of authorised representative, if any | Name of employee | Details of | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|---|------------------|-----------------|----------------|---------------------------|-----------------|------------------------|---|----------------------------|--|------------------------------------|------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | N/A | N/A | N/A | Nil | Nil | N/A | N/A | Nil | Nil | Nil | Nil | Nil | |
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Gaurav Kapoor
GAURAV KAPOOR
 Interim Resolution Professional
 In the matter Lion Buildcon Pvt. Ltd.
 Regn. No. - IBB/ IPA-001/IP-P01283/2018-2019/12002

